## Rule 377

## (vi) INSTALLATION OF ASHOKA-LEY-LAND TRUCK ENGINE MANUFACTURING INDUSTRY AT ALWAR

SHRI RAM SINGH YADAV (Alwar): Ashoka Leyland Truck Engines manufacturing industry is to be set up at Alwar. The Union Government of India had already issued the Letters of Intent in this regard in favour of the Ashoka Leyland Company to instal the above unit at Alwar, Rajasthan State. The State Government of Rajasthan and the aforesaid company have also entered into a bilateral agreement for installation of the unit at Alwar, Rajasthan. The Government of Rajasthan has been offered a site for the installacertain concessions ment to provide and facilities to the Company. The Government of Rajasthan signed an the terms and agreement stipulating conditions with regard to various facilities to be provided to the industry in that State.

The management of the company has been offered a site for the installation of the industry near the Matsya Industrial Area, Alwar. Concerned officers of the Company have visited the site at Alwar.

A similar unit has already been set up in Maharashtra and the company has started work to instal the industry in Maharashtra but the company has taken no active steps for installing this industry at Alwar. As the matter is being delayed on the part of the Company, it has been a matter of anxiety for the people of Alwar in particular and the people of Rajasthan in general.

I, therefore, urge upon the Government of India to take up the matter with the management of the company and to implore upon them to start the work of installing that industry at Alwar as soon as possible.

## (vi) INCREASING INCIDENCE OF T.B. IN KANPUR

SHRI ARIF MOHAMMAD KHAN (Kanpur): Tuberculosis, which used to be a dreaded diseage, has now been brought within the amoit of curable diseases, thanks to the concerted efforts made by the researchers and the doctors. Government of India have been taking keen interest in ensuring that proper facilities for prevention and cure of tuberculosis are available. Tuberculosis Association of India also plays a notable role in this bchalf.

Kanpur, which is one of the oldest industrial centres, has a very large concentration of labour and it is most unfortunate that in the present age of scientific and medical advancement. the incidence of tuberculosis there should be of alarming proportions. The majority of more than one million labour force working in industrial units live in slums and "hattas" in abject unhygienic conditions. The result is that in certain pockets of the town like Kanghi Mohal, etc., there is hardly a house which does not have a TB patient. It is equally distressing to note that there are no proper medical facilities for these unfortunate patients. In view of this growing menace, I urge upon the Government to take the following action on compassionate grounds:

(a) Set up a high level Board to survey the health situation in Kanpur and suggest effective measures for cradication or TB.

(b) Establishment of an advanced centre for the study of Tuberculosis and 150 bed hospital attached to it.

(c) Last, but not the least, take effective steps to check pollution caused by industrial waste.

## (vii) OUTBREAK OF POLIOMYELITIES IN AN EPIDEMIC FORM IN MADRAS CITY

DR. A. KALANIDHI (Medras Central): Under rule 377, I draw the attention of the House to the following matter of urgent public importance:

I hope the Hon'ble Members of this House are aware of the near evidemic attack of poliomyelitis in Madras city. The present outbreak is probably due